

**Closure of Regional Station of IVRI at
Palampur (Himachal Pradesh)**

3670. SHRI YADVENDRA DATT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to close down the Regional Station of the Indian Veterinary Research Institute at Palampur in Himachal Pradesh; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes Sir.

(b) A team of experts constituted to review the functioning of the Indian Veterinary Research Institute has recommended the closure of the Regional Stations at Palampur on the ground of duplication of efforts, as the type of research carried out at this station is also being conducted at the State Agricultural University and Animal Husbandry Department of the State.

**Common Market of Member Countries
of SAARC Organisation**

3671. SHRI YADVENDRA DATT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister in his recent interview to 'Rising Nepal' has said that a common market on the pattern of European Common Market be developed in SAARC organisation; and

(b) if so, the steps Government are taking to implement the ideas of a common market of the member countries of the SAARC organisation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) and (b). In his recent interview to 'The Rising Nepal' the idea of having a common market in the SAARC region was mentioned by the Prime Minister as part of his vision for the future development of economic cooperation in South Asia. Government will work towards the attainment of this long term goal. At present, however, there is no unanimity in SAARC on the inclusion of trade amount the areas identified for cooperation. Hence, conditions have not yet come into existence for implementation of the proposal. In accordance with the provisions of the SAARC charter, all SAARC decisions are take on the basis of unanimity.

Persecution of Hindus in Sindh Province of Pakistan

3672. SHRI YADVENDRA DATT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken up with Pakistan Government the question of persecution of Hindus in Sindh Province of Pakistan and their forced migration to India; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The information is being collected and will be laid on the table of the House.

Action Plan to Check Activities of ULFA

3673. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRIMATI BASAVARAJES-
WARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government have held discussions with the Assam Chief Minister of formulating an action plan to check the activities of the ULFA,

(b) if so, the main decisions arrived at, and

(c) the details of the assistance proposed to be provided by Union Government to Assam to combat the growing menace of ULFA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY) (a) Discussions between the Union Government and the Government of Assam at various levels have taken place in which the situation arising out of the activities of ULFA has been discussed

(b) and (c) The state Government have prepared an action plan with a view to curbing the activities of ULFA. The Centre has provided additional companies of Central para-military forces and sanctioned weapons and financial assistance for acquiring transport vehicles and communication equipment

Prawn Fish Seed Hatchery at Wada Pokhran, Maharashtra

3674 SHRI RAM NAIK Will the Minister of AGRICULTURE be pleased to state

(a) the total expenditure incurred so far for the construction and running of Prawn Fish Seed Hatchery at Wada Pokhran in Thana District, Maharashtra,

(b) whether Government are aware that no prawn fish seeds have been produced there so far, and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) The Government of Maharashtra has incurred an expenditure of Rs. 61.48 lakh for construction and operation of the prawn seed hatchery at Badapokharan in Maharashtra.

(b) and (c). During 1985, the State Government produced about 6.93 lakh prawn seed from his hatchery on trial basis. Thereafter the hatchery has not been operated due to the following reasons:

- (i) inadequate supply of sea water both in terms of quality and quantity, for daily water exchange,
- (ii) high salinity of sea water during the months of November-May, which ranges between 38 and 48 parts per thousand,
- (iii) inadequate availability of suitable freshwater for dilution of the sea water,
- (iv) non-provision of facilities for algal culture, brood stock management etc in the hatchery,
- (v) lack of quality of larval feed for rearing prawn seed, etc

The State/Central Government are taking corrective measures for undertaking structural repairs/modifications to this hatchery, so as to make it functional

Supply of Super Computer by U.S.A.

3675 PROF K V THOMAS Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether U.S.A. has decided not to supply the second Super Computer to India,